

PROFORMA FOR DECLARATION OF ASSETS

(As on 31.03.2012)

Name of Officer (In Full): **Ku. Jyoti Agrawal**

Date of Birth : **01-08-1982**

Present post held : **IV th Civil Judge, Class-II, Bilaspur (C.G.)**

Immovable Property		Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt.- Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with detail of persons from whom acquired
1	2			
	Housing and other Building	Land		
1	2	3	4	5
(i) Village-Kangi & Kharghata - 36 Akad.		Agriculture Land	Shri Ramesh Kumar Agrawal (Father)	Ancestor Property
(ii) Baloda Bazar -	House		Shri Ramesh Kumar Agrawal (Father)	Ancestor Property
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
(i) Scooty.				
(ii) A.C.				
(iii) Car				


Jewellery (Lump Sum)

Jewellery (Worth Rs.) 2,50,000/-

Shares/Debentures		
Name of Issuing Company 1	Nos. of Shares 2	Amount 3
Nil	Nil	
Life Insurance Policy & Others		
Name of Issuing Company		Amount 2
The New India Assurance Company Ltd.		1,76,478/-
Bank Deposits/Securities & Investments		
Name of Bank 1	City 2	Amount 3
1) Fixed Deposits		
2) Saving Bank A/CS	Collectorate Branch Bilaspur	50,814/-
3) PPF	Collectorate Branch Bilaspur	5,043/-
4) GPF/ C.P.S.		1,88,672/-
5) NSS		
6) Others/ P.P.F.	Post Office	26,300/-

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.


 (Signature & Date)
 श्री रवि कुमार न्यायाधीश वर्मा-2
 जज (न.न.)